

(b) if so, the reaction of government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Removal of Official Documents by Railway Employees

5690. SHRI BATESHWAR HEMBRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been brought to the notice of the Government that some of the unscrupulous railway employees are systematically removing official documents and selling them to the Secretary, Railway Station Porters' Cooperative Labour Contract Society Ltd., Allahabad, who in turn is using their photostat copies for blackmailing other Labour Cooperative Societies and individuals;

(b) whether certain retired railway officers and sons and relatives of railway employees have been employed by the Society with a view to collect official secrets and documents;

(c) whether any enquiry has been ordered by the Government in this regard; and

(d) if so, the results of enquiry?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE): (a) It is not a fact that some railway employees are systematically removing official documents and selling them to the Secretary, Railway Station Porters' Co-operative Labour Contract Societies Ltd., Allahabad. However, two identical complaints have recently been received stating that copies of official documents had been passed on to the Secretary of the aforesaid Society by the Railway employee.

(b) A son of a Head clerk Commercial and one retired Statistical Officer are working with the Society. The intention to collect official secrets and documents could not be substantiated.

(c) Yes.

(d) The allegations for passing on secret documents to the Secretary, Railway Station Porters' Co-operative Labour Contract Society Ltd., Allahabad have not been substantiated.

Overbridge at Level Crossing of Rayagada Town

5691. SHRI GIRIDHAR GOMANGO: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry received any proposal by the Government of Orissa to share the cost of construction of overbridge on level crossing of Rayagada town (South Eastern Railway);

(b) if not, whether his Ministry asked the Government of Orissa to send such proposals which are pending since long; and

(c) what is the present position of the over-bridge?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDEVATE): (a) No proposal has been received by the Railway from Orissa State Government for the construction of a road over-bridge in lieu of level crossing at Rayagada, on cost-sharing basis.

(b) and (c). The State Government was asked by the Railway in February 1974 and July, 1975, to sponsor this proposal and agree to bear their share of cost for the construction of road over-bridge as per extant rules. State Government however, advised in April, 1976, that due to paucity of funds they have no proposal to take up construction of the road over-bridge at Rayagada in the near future.